

MR. CHAIRMAN : Now, the hon. Prime Minister.

SHRI J. M. BISWAS (Bankaura) : The Punjab ministry has lost the confidence of the Assembly. (Interruptions).

MR. CHAIRMAN : Order, order. I have called the Prime Minister.

SHRI J. M. BISWAS : I want to know whether the Prime Minister has received any further information in this regard. (Interruptions)

MR. CHAIRMAN : The hon. Prime Minister.

from the Prime Minister's National Relief fund has been made to the State Government for immediate relief.

As my colleague Shri D. R. Chavan has said, a detailed study of the earthquake will be carried out. The head of the seismological organisation, a senior Engineer of the Central Water and Power Commission and officers of the Geological Survey are being deputed for the purpose.

We send our sympathies to the Government and people of Gujarat especially to those families who have been affected by this disaster.

MR. CHAIRMAN : The House will now take up Supplementary Demands... (Interruptions).

16.36 hrs.

STATEMENT RE : EARTHQUAKE IN GUJARAT

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : Sir, we are all greatly distressed over the damage to life and property caused by the earthquake in Gujarat on Monday. My colleague, Shri D. R. Chavan has already made a statement on the subject in the House.

According to the report received from the State Government, in Broach and surrounding villages 1 man, 6 women and 16 children have lost their lives and 144 persons have been admitted to hospital, mostly with grievous injuries. Between 150 to 175 houses have either collapsed or have become unfit for further habitation and another 2000 to 2500 have been partially damaged.

The State Government rushed medical teams from Surat and Baroda, and granted immediate cash relief to the families of the affected persons. They have informed us that other relief measures are also being taken up.

We are in touch with the State Government and are awaiting further details. Yesterday, a token grant of Rs. 51,000/-

श्री इसहाक सम्भली (अमरोहा) : क्या यह सही है कि गुजरात गवर्नमेंट को इंजीनियर्स ने बताया था कि वहां पर इस तरह का खतरा है; अगर हां, तो गुजरात गवर्नमेंट ने क्या कार्यवाही की ?

[श्री अस्मात् समिली (अमरोहा) : کیا یہ صحیح ہے کہ گجرات گورنمنٹ کی انجینیرز نے بتایا تھا کہ وہاں پر اس طرح کا خطرہ ہے، اگر ہاں۔ تو گجرات گورنمنٹ نے کیا کارروائی کی ؟]

MR. CHAIRMAN : No questions are permitted on this statement of the Prime Minister. It is enough now.

16.40 hrs.

DEMANDS* FOR SUPPLEMENTARY GRANTS (MANIPUR), 1969-70; THE MANIPUR BUDGET, 1970-71; AND DEMANDS FOR GRANTS (MANIPUR), 1970-71

MR. CHAIRMAN : The House will now take up discussing and voting on the Supplementary Demands for Grants in respect of the Union territory of Manipur

*Moved with the recommendation of the President.